

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

**ORDER SHEET**

O.A / MA / RA / CP NO. 790 OF 2007

Applicant/s R. P. Srivastava Respdts. U.O. I 2021

Advocate for Applicant/s Sri A. Srivastava Advocate for Respondent/s Sri A.K. Sinha

Notes of the Registry	Orders of the Tribunal	Sheet No. 13
	<p>O.A. No. 790/07 <b>20.07.10</b> <b>Hon'ble Mr. D. C. Lakha, Member (A)</b></p> <p>Heard Sri A. Srivastava, learned counsel for the applicant and Sri A.K. Sinha, learned counsel for the respondents is present an affidavit which is filed by him that can be taken on record. The learned counsel for the applicant has submitted that the applicant on being promoted as join the higher post i.e. Class one post. The relief sought in the O.A. is no more the applicant's submissions now. Hence, the O.A. has become infructuous.</p> <p>In view of the statement made by the learned counsel for the applicant the O.A. stands disposed of as being infructuous. No costs.</p>	

  
A.M.

/S.V./-

Contd. On Sheet No. \_\_\_\_\_